

**RESERVE BANK OF INDIA  
CENTRAL OFFICE**

**HUMAN RESOURCE MANAGEMENT  
DEPARTMENT  
Mumbai - 400 001**

Affix a coloured  
passport size  
photograph and  
sign across

Tel. / Mob. No.: \_\_\_\_\_

**ATTESTATION FORM**

**Warning**

1. The furnishing of false information or suppression of any factual information in the Attestation Form would be a disqualification and is likely to render the candidate unfit for employment in the Bank.
2. If detained, convicted, debarred, etc. subsequent to the completion and submission of this form, the details should be communicated immediately to the Bank or the authority to whom the attestation form has been sent earlier, as the case maybe, failing which it will be deemed to be a suppression of factual information.
3. If the fact that false information has been furnished or that there has been suppression of any factual information in the attestation form, comes to notice at any time during the service of the person, his/her services would be liable to be terminated without any notice or compensation in lieu thereof.

1. Name in full (in block capitals) with aliases, if any. (Please indicate if you have added or dropped at any stage any part of your name or surname)	Surname	Name
2. Present address in full (i.e. Village, Thana and District or House Number, Lane/Street/Road and Town)		PIN <input style="width: 20px; height: 20px;" type="text"/>
3. (a) Home address in full (i.e. Village, Thana and District or House Number, Lane/Street/Road and Town and name of the District Headquarters).	(a)	PIN <input style="width: 20px; height: 20px;" type="text"/>
(b) If originally a resident of Pakistan the address in that country and the date of migration to Indian Union.	(b)	PIN <input style="width: 20px; height: 20px;" type="text"/>

4. Particulars of places (with periods of residence) where you have resided for more than one year at a time during the preceding five years. In case of stay abroad (including Pakistan), particulars of all places where you have resided for more than one year after attaining the age of 18 years, should be given.

From To		Residential addresses in full (i.e. Village, Thana & District or House No., Lane/Street Road & Town)	Name of the District Headquarters of the place mentioned in the preceding column
Mth	Yr.	Mth	Yr.

5.	Name	Nationality (by birth and/or by domicile)	Place of birth	Occupation (if employed, give designation & full office address)	Present postal address (if dead, give last address)	Permanent Home address
i) Father (Name in full with aliases, if any)						
ii) Mother						
iii) Wife/ Husband						

6. Nationality

7.	(a) Date of birth (in Christian era)	(a)
	(b) Present age	(b)
	(c) Age at Matriculation	(c)
8.	(a) Place of birth, District and State in which situated	(a)
	(b) District and State to which you belong...	(b)
	(c) District and State to which your father originally belongs	(c)
9.	(a) Your Religion	(a)
	(b) Are you a member of a Scheduled Caste/ Scheduled Tribe or OBC ? Answer 'Yes' or 'No' and if the answer is "Yes" state the name thereof.	(b)
	(c) If OBC whether you belong to creamy layer?	(c)

10. Educational qualification showing places of education with years in Schools and Colleges since 15th year of age:

Name of school/College with full address	Date of entering	Date of Leaving	Examination passed

11. (a) If you have, at anytime, been employed give details:

Designations of posts held or description of work	Period		Full address of the office, firm or institutions	Full reasons for leaving previous service
	From	To		

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- (b) If the previous employment was under the Government of India/a state Government/an Undertaking owned or controlled by the Govt. of India or a State Government/an Autonomous Body/a University/a local body;

If you had left service on giving a month's notice under rule 5 of the Central Civil Services (Temporary Services) Rules, 1949, or any similar corresponding rules, were any disciplinary proceeding framed against you, or had you been called upon to explain your conduct in any matter at the time you gave notice of termination of services, or at a subsequent date, before your services were actually terminated?

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- (12) (a) Have you ever been arrested, prosecuted, kept under detention or bound down/fined, convicted by a court of law for any offence, or debarred/disqualified by any Public Service Commission or any institution from appearing at its examination/selection or debarred from any examination, rusticated by any University or any other educational authority/institution?
- (b) Is any case pending against you in any court of law, University or any other educational authority/institution at the time of filling up this attestation form?

(If the answer to (a) or (b) is 'Yes' full particulars of the case, arrest, detention, fine, conviction, sentence, etc. and the nature of the case pending in the Court/University/Education authority etc. at the time of filling up of this form should be given)

(Note: Please also see the 'Warning' at the top of this attestation form)

13. References

Names and addresses of: (1)

- (a) two responsible persons of  
of your locality (OR)
- (b) two persons to whom you  
are known

PIN 

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The references should be other (2)  
than relatives and should be  
known to you for more than three years

PIN 

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I certify that the foregoing information is correct and complete to the best of my knowledge and belief. I am not aware of any circumstances which might impair my fitness for employment under Government/Bank.

Place:

Date:

\_\_\_\_\_  
Signature of candidate

**(NOTE: PLEASE DO NOT LEAVE ANY COLUMN AND SUBCOLUMN BLANK/UNFILLED.  
YOU MUST WRITE EITHER 'YES' OR 'NO'. DO NOT WRITE NOT APPLICABLE)**

# IDENTITY CERTIFICATE

Certificate to be signed by any one of the following

- (I) Gazetted Officers of Central or State Government;
- (ii) Member of Parliament of State Legislature belonging to the Constituency where the candidate or his/her parent / guardian is ordinarily resident;
- (iii) Sub-Divisional Magistrates/Officers;
- (iv) Tehsildars or Naib/Deputy Tehsildars authorised to exercise magisterial powers;
- (v) Principals and Head Masters of the recognised School/College/Institution where the candidate studied last;
- (vi) Block Development Officers;
- (vii) Post Masters; and
- (viii) Panchayat Inspector

\_\_\_\_\_

Certified that I have known Shri/Shrimati/Kumari \_\_\_\_\_  
son/daughter of Shri \_\_\_\_\_ for the last \_\_\_\_\_ years \_\_\_\_\_  
months and that to the best of my knowledge and belief the particulars furnished by him/her are correct.

Signature \_\_\_\_\_  
Designation or status \_\_\_\_\_  
& address \_\_\_\_\_

(Rubber stamp of office)

Place : \_\_\_\_\_

Date : \_\_\_\_\_

\_\_\_\_\_

## TO BE FILLED BY THE OFFICE

Name, designation and address  
of the appointing authority.

Reserve Bank of India

Post for which the candidate is being  
considered.: